

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3070
ANSWERED ON:18.08.2004
ANOMALY IN PAY SCALE OF ASSISTANTS
Acharya Shri Prasanna; Sethi Shri Arjun Charan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether CAT, Principal Bench in the OA No. 1538/87 found anomaly in the Pay Scale of Assistants vis-À-vis Central Excise and Income Tax Inspectors etc., following the recommendation of the Fourth Pay Commission;
- (b) if so, whether the DOP&T vide its OM dated 31.7.1990 upgraded the Pay Scale of Assistants to Rs. 1640-2900 complying the said direction of the CAT;
- (c) if so, whether Department of Expenditure vide its OM dated 21.4.2004 upgraded the Pay Scale of Central Excise and Income Tax Inspectors to Rs. 6500-10500 thereby creating fresh anomaly for Assistants; and
- (d) if so, the steps taken or likely to be taken by the Government to rectify this anomaly?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a): In O.A. No. 1538/87, the Hon`ble CAT, inter alia, came to the conclusion that, prima facie, there was an anomaly in the pay scale of Assistants and directed the Government to consider the same as per the laid down procedure.
- (b): The Government, after considering the issue in its totality, decided to grant pay scale of RS.1640-2900 w.e.f. 1.1.1986 to the Assistants of Central Secretariat Service (CSS) vide DOP&T's O.M. dated 31.7.1990.
- (c): Department of Expenditure vide OM dated 21.4.2004, inter alia, revised the pay scales of the Income Tax Inspector and Inspector (Central Excise). The nature of duties and responsibilities attached to the post of Assistants of CSS are distinct from those of Income Tax Inspector and Inspector (Central Excise) and are, therefore, not comparable.

As such, no anomaly can be stated to have been created on account of upgradation of pay scale of the post of Income Tax Inspector and Inspector (Central Excise).

- (d): Does not arise in view of the reply at (c) above.